

MINUTES OF THE MEETING NO.10 (2024-25) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 28.01.2025 AT 11:00 AM, VANIJYA BHAWAN, NEW DELHI

Meeting No.10 (2024-25) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT at 11:00 am on 28.01.2025, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -

- a. Jitesh Kumar, Assistant Commissioner (Forestry), MoEF&CC (SU Division)
- b. Maj. Dr. Venkatesan, Assistant Commissioner (Trade), D/o AHD
- c. Dr. S. Gnanasambandan, Joint Director(PQ), DPPQ&S
- d. Lukman Patel, YP, Ministry of Mines
- e. Dr. Kirupasankar M, Joint Director, WCCB
- f. Dr. B. Balaji, Secretary, NBA
- g. Dr. K. P. Raghuram, Technical Officer, NBA

In attendance:

- i. Shri Moin Afaque, Joint DGFT
- ii. Shri Santosh Tripathi, Section Officer

3. Altogether 96 applications were considered by the EFC, out of which 29 cases were approved, 6 cases were rejected & 1 closed (withdrawn), 26 cases are under deficiency and remaining 34 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl- No	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of application in DGFT (Hqrs)	Decision of EFC / remark
Applications related to Seeds for Sowing Purpose					
1	ABRAR BROTHERS AND COMPANY	0680AM25	Onion Seeds	09.10.2024	Deferred Due to want of additional documents from the firm.
2	ABRAR BROTHERS AND COMPANY	0681AM25	Onion Seeds	09.10.2024	Deferred Due to want of additional documents from the firm.



3	ZENITH HYBRID SEEDS PRIVATE LIMITED	0686AM25	Onion Seeds	11.10.2024	Approved The firm has submitted the requisite documents as per the approved SoP.
4	NUNHEMS INDIA PRIVATE LIMITED	0750AM25	Of Onion Seeds	10.11.2024	Deferred Due to want of additional documents from the firm.
5	LAXMI FOOD PRODUCTS	0734AM25	NON-BASMATI RICE IN HUSK paddy	05.11.2024	Approved The firm has submitted the requisite documents as per the approved SoP.
6	SAVANNAH SEEDS PRIVATE LIMITED	0776AM25	Of seed quality	19.11.2024	Deferred Due to want of additional documents from the firm.
7	BAYER BIOSCIENCE PRIVATE LIMITED	0788AM25	Hybrid Rice (Paddy)	28.11.2024	Approved The firm has submitted the requisite documents as per the approved SoP.
8	NUR INTERNATIONAL	0799AM25	Onion Seed	03.12.2024	Deferred Due to want of additional documents from the firm.
9	S K TRADING COMPANY	0801AM25	ONION SEED (SUKSAGAR)	03.12.2024	Deferred Due to want of additional documents from the firm.
10	BEJO SEEDS INDIA PRIVATE LIMITED	0814AM25	Onion Seed	10.12.2024	Deferred Due to want of additional documents from the firm.
11	UTTAM & BROTHERS	0822AM25	Onion seeds	17.12.2024	Deferred Due to want of additional documents from the firm.
12	MAHYCO PRIVATE LIMITED	0848AM25	ONION N53/ ONION - MOH 2	24.12.2024	Approved The firm has submitted the requisite documents as per the approved SoP.

13	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	0858AM25	HYBRID RICE_TMRH 124: 1-Kg pack/ IMPROVED RICE-TMRV 1626 : 1- KG pack/ HYBRID RICE TMRH 5786: 1-Kg pack	30.12.2024	Approved The firm has submitted the requisite documents as per the approved SoP.
14	S.B.Seeds	0869AM25	Onion Seeds	07.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
15	ACSEN AGRISCIENCE PRIVATE LIMITED	0900AM25	Onion Seeds	22.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
16	ABRAR BROTHERS AND COMPANY	0902AM25	Onion Seeds red	22.01.2025	Deferred Due to want of additional documents from the firm.
Applications related to Seeds for Non-Sowing Purpose					
17	DEWSHAKTI ENTERPRISES	0661AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	01.10.2024	Approved The firm has submitted the requisite documents as per the approved SoP.
18	NORTH TRADING COMPANY	0845AM25	Rice Paddy	23.12.2024	Deferred Due to want of information from the firm.
19	NORTH TRADING COMPANY	0846AM25	Rice Paddy	23.12.2024	Deferred Due to want of information from the firm.
20	M/S PURVANCHAL TRADING COMPANY	0847AM25	Rice Paddy	23.12.2024	Deferred Due to want of information from the firm.
21	AAYUSH TRADING	0850AM25	Paddy Husk	24.12.2024	Approved The firm has submitted the requisite documents as per the approved SoP.
22	MAA PARWATI TRADERS	0854AM25	Non-Basmati Rice (Paddy) Other Than Seed Quality	27.12.2024	Approved The firm has submitted the requisite documents as per the approved SoP.

23	S.R.EXIM	0857AM25	Non-Basmati Rice Paddy (other than seed quality)	29.12.2024	Approved The firm has submitted the requisite documents as per the approved SoP.
24	BAMBAM TRADING	0862AM25	Non-Basmati Rice Paddy (other than seed quality)	02.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
25	ANAND TRADE	0865AM25	Non-Basmati Rice Paddy (other than seed quality)	03.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
26	SIDDHARTHA & CO.	0866AM25	Non-Basmati Rice Paddy (other than seed quality)	04.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
27	MAA LAXMI GALLA BHANDAR	0867AM25	Non-Basmati Rice Paddy (other than seed quality)	05.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
28	M/S. SHRISTI SIDDHARTH TRADING	0868AM25	Non-Basmati Rice Paddy (other than seed quality)	05.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
29	GOSWAMI ENTERPRISES	0871AM25	Non-Basmati Rice Paddy (other than seed quality)	08.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
30	ADARSH TRADERS	0872AM25	Non-Basmati Rice Paddy (other than seed quality)	08.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
31	AASTHA TRADERS	0873AM25	Non-Basmati Rice Paddy (other than seed quality)	09.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
32	K K FOODS	0874AM25	Non-Basmati Rice Paddy (other than seed quality)	11.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.

33	SHAKAMBAR ENTERPRISES	0875AM25	Non-Basmati Rice Paddy (other than seed quality)	12.01.2025	Deferred Due to want of information from the firm.
34	JAI GOVIND ENTERPRISES	0876AM25	Non-Basmati Rice Paddy (other than seed quality)	13.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
35	SHREE GANPATI TRADING	0880AM25	Non-Basmati Rice Paddy (other than seed quality)	15.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
36	SHREE GANESH TRADING	0882AM25	Non-Basmati Rice Paddy (other than seed quality)	15.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
37	OM ENTERPRISES	0883AM25	Non-Basmati Rice Paddy (other than seed quality)	16.01.2025	Deferred Due to want of information from the firm.
38	SOURAV TRADING COMPANY	0885AM25	Non-Basmati Rice Paddy (other than seed quality)	17.01.2025	Deferred Due to want of information from the firm.
39	ANANT FOODS	0886AM25	Non-Basmati Rice Paddy (other than seed quality)	17.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
40	BABLU DEY	0888AM25	Non-Basmati Rice Paddy (other than seed quality)	19.01.2025	Deferred Due to want of information from the firm.
41	BABLU DEY	0889AM25	Non-Basmati Rice Paddy (other than seed quality)	19.01.2025	Deferred Due to want of information from the firm.
42	LAXMI TRADERS	0894AM25	Non-Basmati Rice Paddy (other than seed quality)	21.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.
43	M/S SHIV SHAKTI ENTERPRISES	0896AM25	Non-Basmati Rice Paddy (other than seed quality)	22.01.2025	Approved The firm has submitted the requisite documents as per the approved SoP.

Applications related to other seeds					
44	SEEDS & GRAINS INDIA PRIVATE LIMITED	1563AM24	NUX VOMICA dried ripe seeds	09.12.2023	Deferred Due to want of NOC from National Biodiversity Authority as conveyed to the firm.
45	KARISHMA FOOD PRODUCTS	1656AM24	Nuxvomica, dried ripe seeds	06.01.2024	Deferred Due to want of NOC from National Biodiversity Authority as conveyed to the firm.
46	K K TRADERS HUF	0460AM24	Neem Seed For Medicinal Use	16.05.2023	Deferred Due to want of NOC from National Biodiversity Authority as conveyed to the firm.
47	GANDHI ENTERPRISES	0113AM25	Strychni Semen(Kuchla)	02.05.2024	Deferred Due to want of NOC from National Biodiversity Authority as conveyed to the firm.
48	GANDHI ENTERPRISES	0114AM25	Strychnos Spp	02.05.2024	Deferred Due to want of NOC from National Biodiversity Authority as conveyed to the firm.
49	GANDHI ENTERPRISES	0790AM25	Nuxvomica seeds	28.11.2024	Deferred Due to want of NOC from National Biodiversity Authority as conveyed to the firm.
Department of Animal Husbandry and Dairying					
50	J. K. ENTERPRISE	1740AM24	FROZEN SAHIWAL SEMEN/FROZEN MURRAH SEMEN	25.01.2024	Deferred Due to want of NOC from National Biodiversity Authority as conveyed to the firm.
51	J. K. ENTERPRISE	1741AM24	FROZEN SAHIWAL SEMEN	25.01.2024	Deferred Due to want of NOC from National Biodiversity Authority as conveyed to the firm.
52	J. K. ENTERPRISE	1748AM24	PURE SAHIWAL	27.01.2024	Deferred Due to want of comments from D/o AHD.

53	TINOPAL DAIRY WALA	0571AM25	Murrah frozen semen (100000 STRAWS)/ Murrah frozen embryos (PIECES)/ Murrah / Nili Ravi heifers	22.08.2024	Deferred Due to want of comments / NOC from DoAHD
54	COSMIC INDIA CREATIONS	0603AM25	Horse Nukra 01 year old/ Horse Nukra 05 years old/ Mix Breed Sindhi 4 Years Old	10.09.2024	Rejected The firm has not submitted the relevant documents in time and is non-responsive to several reminders.
55	NDDDB DAIRY SERVICES	0602AM25	Frozen Semen Doses	10.09.2024	Deferred due to want of comments / NOC from DoAHD.
56	NDDDB DAIRY SERVICES	0612AM25	Bovine semen	11.09.2024	Deferred Comments received from DoAHD vide OM dated 27.12.2024. However, inputs from National Biodiversity Authority are also requested.
57	NDDDB DAIRY SERVICES	0613AM25	Bovine semen	11.09.2024	Deferred Due to want of comments / NOC from DoAHD.
58	SUNWAYS BIO-SCIENCE LLP	0702AM25	Buffalo :-- Pure-bred breeding animals	19.10.2024	Deferred Due to want of comments / NOC from DoAHD
59	HISAR BOVINE SPERM STATION & RESEARCH CENTER	0782AM25	BOVINE SEMEN DOSES	25.11.2024	Deferred Due to want of comments / NOC from DoAHD.
60	KHASA MURRAH BUFFALO FARMS	0824AM25	Murrah Buffalow Conventional Frozen Semen Straws	18.12.2024	Deferred Due to want of comments / NOC from DoAHD.
61	AAYUSH TRADING	0849AM25	RICE BRAN HUSK	24.12.2024	Rejected On the basis of the comments received from DoAHD vide OM dated 11.10.2024.

62	JAI RANI SATI TRADING	0851AM25	WHEAT BRAN	25.12.2024	Rejected On the basis of the comments received from DoAHD vide OM dated 11.10.2024.
63	ZOO AUTHORITY OF KARNATAKA	859AM25	Asian Elephant (Elephas maximus)	01.01.2025	Deferred D/o AHD vide OM dated 28.01.2025 approved the export of 4 Asian elephants subject to NOC from Wildlife Division. Comments from wildlife division are awaited.
Ministry of Environment Forest and Climate Change (SU Division)					
64	RAATI RAJAN IMPEX	1276AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	10.08.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
65	RAATI RAJAN IMPEX	1277AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	03.09.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
66	S.K.ENTERPRISE	1491AM24	RED SANDERS WOOD IN LOG FORM	20.11.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
67	YINDU SANDALWOOD PRIVATE LIMITED	1514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
68	BHOWMIK ENTERPRISE	0402AM25	Agarwood Seedlings	06.06.2024	Deferred Comments received from M/o EF&CC (SU Division) vide OM dated 06.12.2024. Comments also sought from National Biodiversity Authority and are awaited.

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69	RAATI RAJAN IMPEX	0409AM25	Red Sanders Wood Obtained From Artificial Origin (Pattaland) In Log Form	09.06.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
70	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	0450AM25	Artificially Propagated Red Sanders wood Logs and wood Roots from Patta Land	22.06.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
71	LONG CYCLE CHENNAI	0481AM25	Red Sanders Wood In Logs & Roots Form Obtained From Artificially Propagated Source From Pattaland	01.07.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
72	S.K.ENTERPRISES	0528AM25	Red Sanders Wood In Log Form & Roots	27.07.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
73	NAG WOODEN SANDAL TOYS MAKING INDUSTRIES	0584AM25	Red Sanders Wood (Confiscated) Logs Butt Ends	01.09.2024	Deferred For examination of file
74	ALMIGHTY AQSA EXPO LLP	0704AM25	Artificially Propagated Red Sanders Wood Logs 805 Nos	19.10.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
75	MERHABA INTERNATIONAL	1317AM24	Bamboos-Treated Logs	15.09.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
76	POSH FRAGRANCES PRIVATE LIMITED	0829AM25	agarwood spent wood chips and powder	19.12.2024	Deferred Due to want of additional documents as conveyed to the firm.
77	SRK ENTERPRISES	0844AM25	Sandalwood Oil	23.12.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
Ministry of Environment Forest and Climate Change (Ozone Cell)					

78	SRF LIMITED	1499AM24	trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))	23.11.2023	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone Cell)
79	CURIA INDIA PRIVATE LIMITED	0827AM25	Bromofluoromethane (Export for Feedstock purpose only)	19.12.2024	Deferred Due to want of additional information as conveyed to the firm.
80	CURIA INDIA PRIVATE LIMITED	0828AM25	Bromofluoromethane (Export for Feedstock purpose only)	19.12.2024	Deferred Due to want of additional information as conveyed to the firm.
81	NAVIN FLUORINE INTERNATIONAL LIMITED	0832AM25	R-407C Mixed Refrigerant Gas containing 1,1,1,2 Tetrafluoroethane, Pentafluoroethane & Difluoromethane	20.12.2024	Approved On the basis of Comments/ NoC received from MoEF&CC (Ozone Cell) vide OM dated 17.01.2025 approving the exports of 1000 MTs R-407C Mixed Refrigerant Gas containing 1,1,1,2 Tetrafluoroethane, Pentafluoroethane & Difluoromethane.
82	KRIS AERO SERVICES PRIVATE LIMITED	0860AM25	aircraft fire ex charged with recycled halon agen	02.01.2025	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone Cell)
83	ANUPAM RASAYAN INDIA LIMITED	0893AM25	DAISAVE SS-110	21.01.2025	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone Cell)
Department of Atomic Energy					
84	TORRECID INDIA PRIVATE LIMITED	0677AM25	Zirconium Silicate	08.10.2024	Deferred Due to want of comments / NOC from DAE.
85	OPAQUE CERAMICS PRIVATE LIMITED	0794AM25	Micronized Zirconium Silicate	30.11.2024	Deferred Due to want of comments / NOC from DAE.
86	GAMMA ORIENTAL TRADERS	0834AM25	Pyrophyllite (Chips/Lumps/Powder)	20.12.2024	Deferred Committee decided to seek details and examine the end use and end user for the items as mentioned.

87	OPAQUE CERAMICS PRIVATE LIMITED	0877AM25	Micronized Zirconium Silicate	13.01.2025	Deferred Due to want of comments / NOC from DAE.
88	OPAQUE CERAMICS PRIVATE LIMITED	0903AM25	Micronized Zirconium Silicate	23.01.2025	Deferred Due to want of comments / NOC from DAE.
89	OPAQUE CERAMICS PRIVATE LIMITED	0904AM25	Micronized Zirconium Silicate	24.01.2025	Deferred Due to want of comments / NOC from DAE.
Ministry of Mines					
90	ASPEN GLOBAL	0861AM25	Silica Sand, not of River Origin, BYE-PRODUCT of Kaolin Mining ; quality SiO2 >95%	02.01.2025	Deferred Due to want of comments / NOC from MoM.
Miscellaneous Applications					
91	ELITE ENGINEERS	0445AM25	Machined Graphite Part	19.06.2024	Closed Firm has withdrawn the application.
92	INTECH ORGANICS LIMITED	0539AM25	Methyl Bromide 100% (700 Cylinders Of 20 Kgs In Each Cylinder) (Empty Cylinders Will Be Re-Imported) (Casno 74-83-9, Iupac Name: Bromomethane)	03.08.2024	Approved Based on the comments received from CBI&RC.
93	INTECH ORGANICS LIMITED	0892AM25	Methyl Bromide	20.01.2025	Approved Based on the comments received from CBI&RC.
Applications under SCOMET Category					
94	CHUKAN BUTSU EXIM (INDIA) PRIVATE LIMITED	0817AM25	Isopropyl Chloride	13.12.2024	Rejected Item under SCOMET Category. Application to be made under SCOMET items.
95	GILLGAL BATHING CONCEPTS	0852AM25	Steam or other vapour generating boilers :-- Watertube boilers with a steam production exceeding 45 t per hour- Steam generator 9KW - 2 Pcs and 15KW - 1 Pcs	26.12.2024	Rejected Item under SCOMET Category. Application to be made under SCOMET items.

96	LEVRAM LIFESCIENCES PRIVATE LIMITED	0887AM25	Sodium fluoride is used in BCT (Blood Collection Tubes) as an Anticoagulant	19.01.2025	Rejected Item under SCOMET Category. Application to be made under SCOMET items.
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Note:

- i. **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.
- ii. **Approved cases:** Cases which got approved by EFC are issued export authorizations by DGFT (Hqrs.) to the firm(s).
- iii. **Approved post-facto:** Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.48(c) of HBP (Handbook of Procedure) 2023. In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.
- iv. **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Dept. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.
- v. **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Dept., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT (Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.
- vi. **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Dept. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy 2022 and does not require license from DGFT.
